## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:783
ANSWERED ON:14.08.2012
CRIME AND CRIMINAL TRACKING NETWORK SYSTEM
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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Crime and Criminal Tracking Network System (CCTNS) would allow real time sharing of information between the country's 14,000 plus police stations as well as 6,000 police headquarters;
- (b) if so, whether CCTNS has been hit by technical problems and slow execution;
- (c) if so, whether National Police Network, 2012 is not likely to meet its target;
- (d) if so, the response of the Government thereon; and
- (e) the steps taken by the Union Government to provide the required software and infrastructure to speed up the national police network?

## Answer

MINSTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI. JITENDRA SINGH)

- (a): Yes, Madam.
- (b): No, Madam. The project has been extended till March 2015 by Cabinet Committee of Economic Affairs on 14th June 2012 because of the delay in receipt of initial approval of the project and the finalisation of the specifications of the application software and is expected to be completed by the revised timeline.
- (c), (d) and (e): The National Police Network, 2012 is not related to the CCTNS project and the CCTNS project uses a dedicated network to inter-connect the police stations.